

#### Unused land of BHEL

†1749. MISS ANUSUIYA UIKEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the total land available with the Bharat Heavy Electricals Limited (BHEL), Bhopal and the manner in which this land is being used, separately;

(b) whether the State Government of Madhya Pradesh has requested to surrender the unused land from the land allotted to the BHEL, Bhopal; and

(c) if so, the details thereof and the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) The total land currently available with the Bhopal Unit of Bharat Heavy Electricals Limited (BHEL) is 4479.2 acres.

The details of utilization of this land is as follows:

Sl. No.	Utilization details	Acres
1.	Factory	544.00
2.	Township	2775.21
3.	Land licensed to others institutions	180.00
4.	Land under dispute	5.30
5.	Land for future expansion	974.69

(b) and (c) Requests received from the Government of Madhya Pradesh (GOMP) for returning the allotted land have been considered and responded appropriately from time to time. 1565.97 acres of land has already been returned to GOMP over a period of time.

#### Bribes given by a U.S. company

1750. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL:

SHRI SABIR ALI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

†Original notice of the question was received in Hindi.